

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.SR/3832/09/HDB/2017
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects and Hotels Ltd
NAME OF THE PETITIONER(S)	Msr. Ajitha Yogesh
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects and Hotels Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Ajitha Throse Representing on behalf of Sri D. Raghavulu	Advocate	throse.d@gmail.com 8374889552	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. Ms.D.Ajitha Throse on behalf of Shri D.Raghavulu, Ld. Counsel for Petitioner and none appeared for Respondent.

The office objections are still not complied by the Petitioner, and sought two days of time

Case is posted to 10.11.2017.



Member (T)



Member (J)